by voluntary organisations to other voluntary organisations.

Shri S. K. Patil: The routine examination does take place. What my colleague has stated and which I repeat is that if it was in the port then surely the quantity that has been distributed everywhere else except these two places and has been consumedit has not only been distributed but on enquiries we found it has been consumed-would have invited the same complaint. But there has been no complaint at all from any other centre. So, it still requires to be proved that the contamination has taken place in the port.

Shrimati Savitri Nigam: The hon. Minister has stated that the contamination has not taken place either in the voyage or in the port. What inference does he draw from that? Where was it contaminated?

Shri S. K. Patil: I draw no inferences. I leave it to the technicians t_0 find out.

Shrimati Savitri Nigam: My question has not been answered.

Mr. Speaker: Now papers to be laid on the Table.

WRITTEN ANSWERS TO QUESTIONS

Low Cost Car in H.A.L.

- *103. Shri D. C. Sharma: Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 86 on the 23rd April, 1962 and state:
- (a) whether any forein technical aid has been received for the manufacture of low cost car in Hindustan Aircraft Limited, Bangalore;
 - (b) if so, the details thereof;
- (c) whether the design of the car has been prepared; and
 - (d) if so, the broad features thereof?

The Minister of Defence (Shri Krishna Menon): (a). No, Sir.

- (b) Do not arise.
- (c). Yes, Sir. Hindustan Aircraft Limited have produced a prototype and part of developmental project.
- (d) It is a light weight car. The boy is a four door sedan type, made of cold setting polyster reinforced with glass fibre, with seating accommodation for 5 adults and luggage space for 250 lbs

The car i_S powered by a two stroke, three cylinder water cooled engine designed and developed at Hindustan Aircraft.

Admission to Delhi University

Shri P. K. Deo:
Shri Yashpal Singh:
Shri P. C. Borooah:
Shri D. C. Sharma:

*104. Amaharajkumar Vijaya
Ananda:
Shrimati Maimoona Sultan:
Shri Mate:

Shri Shiv Charan Gupta

Will the Minister of Education be pleased to state:

- (a) the number of students registered with Delhi University for admission in various colleges;
- (b) how many of them have been refused admission; and
- (c) what action Government propose to take to provide educational facilities to those who have been refused admission?

The Minister of Education (Dr. K. L. Shrimali): (a). 10,486.

- (b). 2,939.
- (c) Apart from the existing facility available to women students to enrol themselves with the University as non-collegiate candidates, the Delhi University Act has been amended to enable the University to start Correspondence Courses from the current academic year.